

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 5429.
TO BE ANSWERED ON WEDNESDAY, THE 05TH APRIL, 2023.**

SETTING UP OF NEW INDUSTRIES IN RAJASTHAN

5429. SHRI ARJUN LAL MEENA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the industry-wise details of the assistance provided by the Government to set up new industries in Rajasthan during the last three years and in the current year;
- (b) whether any proposal for setting up new industries in Rajasthan is pending;
- (c) if so, the details thereof;
- (d) the time by which the said industries are likely to be set up and made functional;
- (e) whether the Government has identified sick industries in Rajasthan;
- (f) if so, the details thereof; and
- (g) the measures taken/being taken by the Government to revive the said industries?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) to (g): Industry is a State subject. The Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country, including state of Rajasthan, from time to time.

In addition to ongoing schemes of various Departments and Ministries, Government has taken various steps to boost domestic and foreign investments in India. Central Government has adopted several measures to promote and facilitate industrial development across States/UTs such as Make in India, Start Up India, PM Gati Shakti,

National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG) etc which facilitates setting up of major infrastructure projects across the country. Also, an institutional mechanism to fast track investments has been put in place in the form of Project Development Cell (PDC) in all concerned Ministries/Departments of Government of India.

Production Linked Incentives (PLI) Schemes for 14 key sectors (with an incentive outlay of Rs.1.97 lakh crore) have been announced for implementation to enhance India's manufacturing capabilities and exports. With announcement of PLI Schemes, significant improvement in production, skills, employment, economic growth and exports is expected over the next five years and more. As of now, 717 applications have been approved across the country in 14 sectors.

In Rajasthan, as per information received from implementing Ministries/Departments, 26 applications have been selected under PLI scheme across eight (8) sectors, viz. IT hardware, large-scale electronic manufacturing, food processing, textiles, white goods, pharmaceuticals, medical devices and bulk drugs. The selected companies have proposed to set up their manufacturing unit in nine (9) districts of Rajasthan, viz., Bikaner, Banswara, Bhilwara, Jhalawar, Kota, Sikar, Alwar, Jaipur and Udaipur with expected investment of around Rs.3,000 Cr.

The Sick Industrial Companies (Special Provisions) Act, 1985 was enacted with a view to secure timely detection of sick and potentially sick companies. This Act was repealed with the enactment of Insolvency and Bankruptcy Code, 2016. Further, Government of India through its various initiatives, reforms, schemes etc aims to increase industrialization in the country. Similarly, Government of India promotes competitiveness in industries in line with global requirements and standards. The Government coordinates with various State Governments in this aspect.
